

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - II  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04-09-2020 AT 10.30 AM THROUGH  
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA MEMBER (JUDICIAL)  
SHRI.S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

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APPLICATION NUMBER	: MA/1321/2019
PETITION NUMBER	: IBA/332/2019
NAME OF THE PETITIONER(S)	: ASHOK VELAMUR SESHADRI (RP) (R.A.SAMY TRADING PVT LTD)
NAME OF THE RESPONDENT(S)	: A RAGHURAM & 1 ANOTHER
UNDER SECTION	: 45,49,66&69 OF IBC

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**ORDER**

Ld. Counsel Mr. Vipin for the Applicant is present.

Ld. Counsel Mr. T.K. Bhaskar for R1 as well as Mr. Harish Chowdhary for R2 is present.

List MA/1321/2019 on 16.10.2020 along with IA(IB)/213/2020 and Unnumbered Application bearing SR.No.698/2020.

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**[S. VIJAYARAGHAVAN]**  
**Member (Technical)**

Member (Technical)

sr

-sd-

**[R. SUCHARITHA]**  
**Member (Judicial)**

Member (Judicial)